THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) The road Churachandpur to Tuivai, recently declared as National Highway 102B has been entrusted to BRO since April 2010.

(b) Year-wise plan for improvement to National Highway Double Lane (NHDL) specification of the road Churachandpur - Singhat-Sinzwal-Tuivai is as under:

## Year-wise plan (Rs. in crores)

2013-14	2014-15	2015-16	2016-17	2017-18	2018-19
4.49	12.88	36.10	61.41	80.93	67.61

- (c) Stretch-wise works planned for immediate rehabilitation of the road and status of such sanctioned works are as under:
  - (i) Special Repairs of monsoon damages is undertaken.
  - (ii) Rehabilitation of stretch from Churachandpur to Singhat is planned in 2014-15.
  - (iii) Periodical renewal of stretch from Songtal to Sinzwal (length 28 km) planned in 2014-15.
  - (iv) Estimate towards preparation of DPR for NHDL of stretch Churachandpur Sinzwal processed to MoRT&H during January 2014 for sanction.
  - (v) Detailed Project Report (DPR) for NHDL of stretch Sinzwal to Tuivai processed to Ministry of Road Transport & Highways (MoRT&H) during November 2013 for sanction.

## Share of domestic production in Defence equipments

2687. DR. BHALCHANDRA MUNGEKAR: Will the Minister of DEFENCE be pleased to state:

- (a) the share of domestic production of defence equipments in value terms out of the total expenditure on equipments during the last three years; and
  - (b) the steps the Ministry has taken to expand this share?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): (a) and (b) The Government has been making consistent efforts to expand the share of domestic production of defence equipments out of total expenditure on the equipments. The Defence Production Policy promulgated by the Government in 2011, aims to achieve substantive self-reliance in design, development and production of equipments /

weapon systems / platforms required for defence, by enhancing domestic manufacturing capabilities.

- 2. Government has also taken number of steps in the form of Amendments to Defence Procurement Procedure (DPP) to encourage indigenous production. The summary of such amendments incorporated in the revised DPP-2013 is as below:
  - (i) Preference to 'Buy (Indian)" 'Buy & Make (Indian), & 'Make' categories over 'Buy (Global)' or 'Buy & Make' categories of Capital Acquisition cases.
  - (ii) The procedure for 'Buy and Make (Indian)' category, has been further simplified in order to make the category more attractive for Indian Defence Industry.
  - (iii) A clear definition of indigenous content has been provided which would not only bring more clarity on the indigenous content required for different categorization, but also enhance the indigenization of defence products in India.
  - (iv) DPP-2013 provides for participation of Indian Private sector also for Maintenance ToT in Buy (Global) cases.
- 3. The year-wise details of share of domestic procurement out of total defence procurement are given as below:-

Year	Total expenditure on defence procurement (Capital & Revenue by Army, Navy, Airforce, R&D and Ordnance factories)	Expenditure on procurement from domestic sources (Rs. in crores)
	(Rs. in crores)	
2010-11	84006.67	64606.30
2011-12	92276.91	58281.32
2012-13	94961.81	60431.01

## Role of NDMA in tackling Cyclone Phailin

2688. SHRI MOHD. ALI KHAN : SHRIMATI T. RATNA BAI :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the role of National Disaster Management Authority (NDMA) in tackling the recent Cyclone Phailin; and